

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/34(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	ZEROSTAR AGRO PRIVATE LIMITED & ORS. VS JAAS DEVELOPERS LLP
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sandip Choraria, Adv.] For the Financial Creditor

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. It is stated that talks of settlement is going on. At the request of Ld. Counsel for the Financial Creditor, the matter stands adjourned to **01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**